

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF APRIL, 2024

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.04.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	49	6	1	54	1	1
FIRST APPEALS FROM ORDERS(OS)(COMM)	478	21	28	471	448	10
EXECUTION FIRST APPEALS(OS)(COMM)	7	0	0	7		
EFA (COMM)	7	0	0	7		
RFA (COMM)	351	48	12	387	105	3
FAO (COMM)	175	21	18	178	153	3

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.04.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3338	86	74	3350	1078	24
ORIGINAL MISC. PET. (I) (COMM)	260	35	27	268	139	6
ORIGINAL MISC. PET. (T) (COMM)	40	9	15	34	95	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	1	7	6	2	27	1
ORIGINAL MISC. PET. (COMM)	2184	50	64	2170	1288	20
ORIGINAL MISC. PET. (ENF.) (COMM)	892	23	35	880	981	17
ORIGINAL MISC. PET. (EFA) (COMM)	42	0	1	41	1615	23
ARBITRATION APPEAL (COMM)	63	6	3	66	63	3
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	60	86	74	72	17	1
COUNTER CLAIMS (COMM)	150	4	1	153	700	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	969	11	20	960	568	10
CIVIL ORIGINAL (COMM-IPD-CR)	157	0	4	153	632	11
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	189	13	10	192	654	11
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	98	11	7	102	416	10
CIVIL APPEAL (COMM-IPD-CR)	11	0	0	11		
CIVIL ORIGINAL (COMM-IPD-PAT)	39	0	0	39		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.